## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 19 OF 2014**

Dated: 17<sup>th</sup> April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Western Electricity Supply Co. of Orissa Ltd. ...Appellant(s)

Vs.

Orissa Electricity Regulatory Commission & ...Respondent(s)

Ors.

Counsel for the Appellant(s) : Mr. Som Raj Chaudhury

Counsel for the Respondent(s) : Mr. Prashanto C. Sen, Sr. Adv

Mr. Udayan Verma Mr. Rutwik Panda Ms. Anshu Malik for R-1

Mr. R.K. Mehta

Ms. Himanshi Andley for R-2

## **ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on <u>15.05.2018</u>.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk